

(b) whether there is any proposal to double the rail track between Mau Junction and Indara Junction; and

(c) if so, by what time it is going to be completed?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) Yes, due to inadequate terminal facilities at Mau and Indara, which are being improved.

(b) No.

(c) Does not arise.

Electrification of Jalna Railway Station

1378. Shri A. V. Ghare: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there is electricity in Jalna city, Aurangabad district in Bombay State;

(b) if so, why electricity is not provided for Jalna Railway Station; and

(c) when Government propose to electrify Jalna Station?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes, Sir.

(b) and (c). Electrification of station is done on programmed basis subject to availability of funds and supply of electric power at reasonable rate. Priorities for electrification of stations are decided in consultation with Passenger Amenities Committee keeping in view the importance of the station.

The Passenger Amenities Committee has approved electrification of Jalna Railway Station for inclusion in 1959-60 programme.

Opening of a station between Partur and Rajani Stations

1379. Shri A. V. Ghare: Will the Minister of Railways be pleased to state:

(a) whether Government has received any representation from the public to open a station between

Partur and Rajani Stations on Manmad-Kachiguda Main line; and

(b) if so, what action has been taken thereon?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes.

(b) The proposal for providing a flag station between Partur and Rajani Stations was investigated but was found to be not justified.

Consideration is now being given to see if a Contractor-worked train halt at the site would be justified.

Supply of Foodgrains to various State Governments

1380. Shri Sadhu Ram: Will the Minister of Food and Agriculture be pleased to state:

(a) the total quantity of wheat and rice supplied by the Central Government to the various States from 1st January, 1958 to 31st July, 1958; and

(b) the price at which supplied?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Wheat: 1,467 thousand tons.

Rice: 362 thousand tons.

(b) Wheat: Rs. 14 per maund.

Rice: From Rs. 16 to Rs. 30 per maund, according to quality.

Railway Codes

1382. Shri Rajendra Singh: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that correction slips to Railway codes are printed and issued long after their official issue by the Railway Board and thus lose their utility; and

(b) if so, the reasons therefor?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) There is usually a time lag in getting the correction slips printed and making them available for sale. Their utility, however, is not at all lost as advance

correction slips incorporating the proposed corrections, are circulated to all Railways, Audit etc. for official use, as soon as decisions leading to the corrections are taken.

(b) Correction slips are sent for printing in batches quarterly and their printing, pricing and distribution take some time.

Railway Employees

1383. Shri Rajendra Singh: Will the Minister of Railways be pleased to state:

(a) the number of employees on each Railway separately in each category who are still unconfirmed either in their initial appointment or higher grades for one year, three years, five years, ten years and over ten years respectively;

(b) whether Government envisage arrangements for their early confirmation; and

(c) if not, the reasons therefor?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

Railway Claims

1384. Shri Matli Mañda Ahmed: Will the Minister of Railways be pleased to state:

(a) the number of claim cases for refund of excess freight lying unsettled in the N.E.F. Railway at present; and

(b) the time by which these cases will be settled?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) On 31st July, 1958, 18,957 cases were lying unsettled.

(b) Special efforts are being made to settle these cases expeditiously. While no specific time limit can be set for the settlement of all these cases, it is hoped that in about 6 to 9 months' time, the position will

become normal and practically all these cases would have been disposed of.

छोटी छोटी सिंचाई योजनाएँ

१३८५. श्रीमती विनीमाता : क्या सामुदायिक विकास मंत्री यह बताने की कृपा करेंगे कि छोटी-छोटी सिंचाई योजनाओं को संगठित करने के लिये विकास आयुक्तों का जो सम्मेलन मसूरी में अप्रैल, १९५७ में हुआ था उसकी सिफारिशों को कितने राज्यों ने स्वीकार किया है ?

सामुदायिक विकास मंत्री (श्री एस० के० बे) : विकास आयुक्तों का सम्मेलन जो मसूरी में हुआ उसकी लघु-सिंचाई सम्बंधी सिफारिशों को सब राज्य सरकारों ने स्वीकार किया है ।

Seed Multiplication Farms

1386. Shri Kamal Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) the number of Seed Multiplication Farms established so far, State-wise, and

(b) the amount allotted by the Central Government to each State?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). A statement containing the information is laid on the Table of the Lok Sabha. [See Appendix III, annexure No 147]

12 hrs.

POINTS OF INFORMATION

Shri Thanulingam Nadar (Nagercoil): On a point of information. Only last week, some of the Ministers—the Minister of Irrigation and Power and the Minister of Railways—were advised to give information to the House as early as possible about